

[Translation]

Auxiliary Companies of Oil Refineries

2415. DR. LAL BAHADUR RAWAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to establish auxiliary companies of oil refineries of the Oil and Natural Gas Commission in Uttar Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No, Sir.

(b) Does not arise.

[English]

Prices of Slack Wax

2416. SHRI LAXMINARAYAN PANDEA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Indian Oil Corporation was allowed to fix the price of slack wax on the principle of pricing formula of 2:1 in between paraffin wax and slack wax; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH KUMAR SHARMA): (a) and (b). Slack wax is free trade product and its price is fixed by Indian Oil Corporation taking into account the supply and demand situation.

Loop Pipeline Project from Jorhat to Badulipara

2417. SHRI UDDHAB BARMAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the construction work on the loop pipeline from Ghaw to Jagiroad in Assam from crude flow to Bongaigaon refinery was stopped;

(b) if so, the reasons therefore;

(c) the time by which it is likely to start again; and

(d) the present status of the loop pipeline project from Jorhat to Badulipara?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH KUMAR SHARMA): (a). Yes, Sir.

(b) and (c). The construction work of the Ghani-Jagiroad loopline had to be prematurely stopped since 8.5.1990 owing to agitations and picketing by some local groups. Oil India Limited (OIL) plans to resume construction of the loopline in 1993-94.

(d) This project is under implementation by Oil India Limited.

Security to Railway Passengers

2418. SHRI MOHAN RAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several passengers travelling in the air-conditioned second class sleeper compartment of the Calcutta-Delhi Rajdhani Express on February 2, 1993 were robbed between Kanpur and Delhi;

(b) if so, the details thereof; and

(c) time measures taken/being taken to provide security to railway passengers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c). The registration, investigation, detection and prevention of crimes on railways is the responsibility of the Government Railway Police which functions